

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 452
To be ANSWERED ON-03/02/2023**

EXPENDITURE ON FAMILY PLANNING PROGRAMMES

**452. SHRIMATI CHINTA ANURADHA:
SHRI ASHOK KUMAR RAWAT:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that there is a much higher unmet need for family planning and availing of reproductive health care services among young women (15-24 years) as per the National Family Health Survey-4;
- (b) if so, the details thereof;
- (c) the steps taken/being taken to provide better access to reproductive health care services and agency for using the family planning methods;
- (d) the details of the family planning programmes implemented in rural areas to spread awareness among people and progress made with regard to decline in the birth rate during the last three years, State/UT-wise; and
- (e) the expenditure incurred on implementation of family planning programmes including on advertisement during the last three years, State/UT-wise, year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) and (b)

The unmet need for Family Planning among young women (15-24 years) which was 22.3 % in NFHS-4 has reduced to 17.4 % in NFHS-5.

(c) and (d)

Steps taken by the Government including in rural areas:

1. **Expanded Contraceptive Choices:** The current contraceptive basket is expanded with inclusion of new contraceptives namely Injectable contraceptive and Centchroman (Chhaya).
2. **Mission Parivar Vikas** is implemented in 13 states for substantially increasing access to contraceptives and family planning services.
3. **Compensation scheme for sterilization acceptors** which provides compensation for loss of wages to the beneficiaries for sterilization.
4. **Post-pregnancy contraception** in the form of Post-Partum Intra-uterine contraceptive device (PPIUCD), Post-Abortion Intrauterine contraceptive device (PAIUCD), and Post-partum Sterilization (PPS) are provided to beneficiaries.

5. **‘World Population Day & Fortnight’** and **‘Vasectomy Fortnight’** are observed every year to boost awareness on Family Planning and service delivery across all States/ UTs.
6. Improved Demand generation activities are done through a **holistic media campaign**.
7. **Condom boxes** have been set up in health facilities to enable clients to access condoms in privacy.
8. Dedicated **RMNCAH+N counselors** have been appointed at high case load facilities.
9. Under **Home Delivery of contraceptives Scheme**, ASHAs deliver contraceptives at doorstep of beneficiaries.
10. **Family Planning Logistics Management Information System (FP-LMIS)** is in place to ensure last mile availability of family planning commodities across all the levels of health facilities.

Efforts of the Government have been instrumental in reining in the growth of population, and the following progress has been achieved:

- The Total Fertility Rate (TFR) declined to **2.0 in 2019-21** (NFHS 5) which is below replacement level.
- **31 out of 36 States/ UTs** have achieved replacement level fertility (NFHS 5).
- The **Modern Contraceptive usage** has increased to **56.5%** (NFHS 5).
- **The Unmet Need for Family Planning** has reduced to **9.4%** (NFHS 5).
- The **Crude Birth Rate (CBR)** has declined to **19.5** in 2020 (SRS).

The State/UT-wise decline in the birth rate during three years 2018-2020, as per Sample Registration System (SRS) is placed in Annexure-I.

(e) The expenditure incurred on implementation of family planning programmes including on advertisement during the last three years, State/UT-wise, year-wise is placed in Annexure-II.

Annexure-I : State/UT-wise decline in the birth rate during three years 2018-2020 (SRS)

India/States/UTs	Estimated Birth Rate (SRS)		
	2018	2019	2020
INDIA	20	19.7	19.5
Andaman and Nicobar Islands	11.2	11	10.8
Andhra Pradesh	16	15.9	15.7
Arunachal Pradesh	17.9	17.6	17.3
Assam	21.1	21	20.8
Bihar	26.2	25.8	25.5
Chandigarh	13.3	13	12.9
Chhattisgarh	22.5	22.2	22
Dadra and Nagar Haveli	22.9	21.9	20.3
Daman & Diu	19.6	18.6	
Delhi	14.7	14.4	14.2
Goa	12.4	12.3	12.1
Gujarat	19.7	19.5	19.3
Haryana	20.3	20.1	19.9
Himachal Pradesh	15.7	15.4	15.3
Jammu and Kashmir	15.4	14.9	14.6
Ladakh			14.3
Jharkhand	22.6	22.3	22
Karnataka	17.2	16.9	16.5
Kerala	13.9	13.5	13.2
Lakshadweep	15.3	14.8	14.6
Madhya Pradesh	24.6	24.5	24.1
Maharashtra	15.6	15.3	15
Manipur	14.3	13.6	13.3
Meghalaya	22.1	23.2	22.9
Mizoram	14.8	14.5	14.4
Nagaland	12.9	12.7	12.5
Odisha	18.2	18	17.7
Puducherry	13.7	13.3	13.1
Punjab	14.8	14.5	14.3
Rajasthan	24	23.7	23.5
Sikkim	16.3	16.5	15.6
Telangana	16.9	16.7	16.4
Tamil Nadu	14.7	14.2	13.8
Tripura	13	12.8	12.6
Uttar Pradesh	25.6	25.4	25.1
Uttarakhand	16.7	17.1	16.6
West Bengal	15	14.9	14.6

Annexure-II

**State/UT wise Utilisation towards Family Planning under NHM from
the FY 2019-20 to 2021-22**

(Rs. in lakhs)

S. No.	State/UT	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	4.09	2.90	3.35
2	Andhra Pradesh	1260.33	1408.01	1408.43
3	Arunachal Pradesh	59.89	110.37	92.12
4	Assam	1345.39	877.50	2549.95
5	Bihar	13459.40	11369.73	12465.25
6	Chandigarh	25.37	8.81	10.14
7	Chhattisgarh	1536.46	856.59	2600.64
8	Dadra & Nagar Haveli	5.61	0.32	7.98
9	Daman & Diu	1.01		
10	Delhi	182.38	108.40	137.24
11	Goa	11.52	4.49	4.38
12	Gujarat	4186.58	3700.89	6079.83
13	Haryana	1218.82	924.45	2376.84
14	Himachal Pradesh	156.95	77.06	94.53
15	Jammu & Kashmir	54.68	31.55	124.45
16	Jharkhand	2489.29	2870.80	3057.30
17	Karnataka	1875.89	1292.37	1760.84
18	Kerala	200.57	172.07	282.41
19	Ladakh	-	0.52	4.90
20	Lakshadweep	0.82	0.23	0.48
21	Madhya Pradesh	8690.86	8697.50	11318.73
22	Maharashtra	2373.56	1226.75	2451.53
23	Manipur	13.00	5.83	39.74
24	Meghalaya	133.40	14.71	39.81
25	Mizoram	27.33	22.39	40.95
26	Nagaland	42.46	55.83	56.03
27	Odisha	2223.55	1810.31	3471.16
28	Puducherry	35.88	36.28	29.71
29	Punjab	287.77	133.73	193.81
30	Rajasthan	7746.94	7679.39	8893.56
31	Sikkim	0.14	0.00	5.09
32	Tamil Nadu	2562.22	649.77	810.74
33	Telangana	653.33	267.15	990.46
34	Tripura	32.45	24.91	146.89
35	Uttar Pradesh	9796.76	10425.08	8563.74
36	Uttarakhand	478.46	214.98	310.45
37	West Bengal	2296.98	2002.86	2296.91

Note:

1. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per available Financial Management Report (FMR) submitted by States/UTs, hence is provisional.
2. The above data comprises of Terminal/Limiting Methods, Spacing Methods, Other activities, Mission Parivar Vikas, Drugs and Supplies for FP, Procurement for FP, IEC for FP, etc.

